

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2627
ANSWERED ON:28.08.2012
FAKE COLONIES
Ray Shri Rudramadhab

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted a Committee under the Chairmanship of Shri Vijay Dev on fake colonies scam;
- (b) if so, the details thereof;
- (c) whether such Committee has submitted its report;
- (d) if so, the details thereof and the recommendations made therein;
- (e) whether such Committee has also studied the role of planning wing of MCD and DDA;
- (f) if so, the details thereof; and
- (g) the action taken against the accused officials and land grabbers along with the steps taken to save the Government land?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (f): No, Madam. The Government of NCT of Delhi (GNCTD) has not constituted any committee. However, the Divisional Commissioner, GNCTD has gone into the matter on a complaint of Shri Ramvir Singh Vidhuri regarding Provisional Regularization Certificates (PRCs) issued in respect of unauthorised colonies. The inquiry so conducted proposed:-

- (i) Scrutiny of all PRCs issued using aerial survey of 2002 as fundamental eligibility and that of 2007 for calculating extent of built up area.
- (ii) Prosecution of offender resident society for submitting false and misleading documents or indulging in land grabbing.
- (iii) Non cognizance of post 08.02.2007 developments.
- (iv) To fix responsibility by involving various departments.
- (v) Protection of all vacant public /government as defined by L.G.
- (g): As regards land grabbing, the report does not indict any individual official or person.